## THE HIGH COURT OF MEGHALAYA SHILLONG

## NOTICE

NO.HCM - III/04/2015/

DATED, SHILLONG THE 13TH MAY, 2015

As directed, this is to notify that Constitution pertaining to Division Benches and Single Benches for Wednesday the 13<sup>th</sup> of May, 2015 is as under for information of all concerned:-

- Division Bench consisting of Hon'ble Mr. Justice Uma Nath Singh Chief
  Justice and Hon'ble Mr. Justice SR Sen would take up all Motion,
  Admission, Order and Hearing of cases pertaining to matters cognizable by
  a Division Bench on Wednesday the, 13<sup>th</sup> May, 2015 at 10:30 AM in Chief
  Justice's Court Hall.
- 2. Division Bench consisting of Hon'ble Mr. Justice Uma Nath Singh Chief Justice and Hon'ble Mr. Justice TNK Singh would take up all Motion, Admission, Order and Hearing of cases pertaining to the matters cognizable by a Division Bench on Wednesday the 13<sup>th</sup> May, 2015 at 02:00 PM in Chief Justice's Court Hall.
- 3. Single Judge Bench of Hon'ble Mr. Justice T Nandakumar Singh would take up Motion, Admission, Orders and Hearing Matters relating to Criminal Appeal; Civil Revision Petition; Company Matters; Motion, Admission and Orders of Civil Writ Petition (WP) cognizable by Single Judge and hearing of Civil Writ Petition (WP) filed in 2014 and thereafter any other matter which cannot be listed before other Single Judge Benches on Wednesday the 13<sup>th</sup> May, 2015 at 10:30 AM in Court No.1
- 4. Single Judge Bench of Hon'ble Mr. SR Sen would take up Motion, Admission, Orders and Hearing of Criminal Petitions; Bail Application; Criminal Misc. Case; Civil Appeals; Miscellaneous Appeals; Orders of Civil Writ Petition and Hearing of all Civil Writ Petitions (WP) filed upto 2013 cognizable by Single Judge; Election Petition (By Nomination) and any other matters which cannot be listed before other Single Judge Benches on Wednesday the 13<sup>th</sup> May, 2015 at 02:00 PM in Court No.3

By Order

REGISTRAR

## MEMO NO.HCM - III/04/2015/ 870 A

## DATED, SHILLONG THE 13TH MAY, 2015.

Copy for information to:-

- 1. The Registrar –cum- Head Private Secretary to Hon'ble the Chief Justice, High Court of Meghalaya at Shillong.
- 2. The Joint Registrar cum Secretary to Hon'ble Mr. Justice Uma Nath Singh, Chief Justice, High Court of Meghalaya, Shillong.
- 3. The Private Secretary to Hon'ble Mr. Justice T.NK.Singh, High Court of Meghalaya, Shillona.
- 4. The Private Secretary to Hon'ble Mr. Justice S.R.Sen, High Court of Meghalaya, Shillong.
- 5. The Private Secretary to the Registrar General, High Court of Meghalaya, Shillong.
- 6. The Advocate General High Court of Meghalaya, Shillong.
- 7. The Additional Advocate General High Court of Meghalaya, Shillong.
- 8. Mr./Ms/Mrs\_\_\_\_\_\_Senior Advocate, High Court of Meghalaya, Shillong.
- 9. The Member Secretary, Meghalaya State Legal Services Authority, Shillong.
- 10. The Registrar, High Court of Meghalaya, Shillong.
- 11. The Deputy Registrar attached to Hon'ble Mr Justice S.R.Sen, High Court of Meghalaya, Shillong.
- 12. The Superintendent (Judicial), High Court of Meghalaya, Shillong.
- 13. The Systems Analyst, High Court of Meghalaya, Shillong.
- 14. The Central Government Counsel, High Court of Meghalaya, Shillong.
- 15. The President/Secretary Shillong High Court Bar Association, Shillong.
- 16. The Court Master, High Court of Meghalaya, Shillong.
- 17. The High Court Notice Board.
- 18. Office File.

REGISTRAR